CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 894/GT/2025

Subject	:	Petition for truing up of 2019-24 tariff for Sipat Super Thermal Power Station Stage-I (3x660 MW).
Petitioner	:	NTPC Limited
Respondents	:	MPPMCL and others.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Adarsh Tripathi, Advocate, NTPC Shri Ajitesh Thakur, Advocate, NTPC Shri. Anup Jain, Advocate, MSEDCL Ms. Nishtha Goel, Advocate, MSEDCL Ms. Ashwini Rajan, Advocate, MSEDCL Shri Rajiv Shankar Dvivedi, Advocate, MPPMCL Shri Sushant Sarkar, Advocate, MPPMCL Ms. Sugandha Bhardwaj, Advocate, MPPMCL Ms. Priyanka Parmar, Advocate, MPPMCL Ms. Priya, Advocate, MPPMCL Ms. Snigdha Singh, Advocate, MPPMCL

Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that, since the pleadings in the matter were complete, the Petition may be reserved for orders. The learned counsel for the Respondents, MSEDCL and MPPMCL, concurred.

3. Accordingly, the Commission, after hearing the parties, directed the Petitioner to file the following additional information, after serving a copy on the Respondents, on or before **20.11.2026**,

The amount of depreciation, if any, allocated towards fuel and forms a part of the landed cost of fuel.

4. The Respondents are permitted to file their replies on or before **4.12.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **18.12.2026**. The parties are also permitted to file their written submissions in the matter, if any, on or before **18.12.2026.**

5. Subject to the above, the order in the matter was reserved.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)